

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016**

Dated: 4th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Ms. Swasti Power Ltd. ...Appellant(s)

Vs.

**Uttarakhand Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Mishra

Mr. Manoj Kr. Sharma for R-2

Ms. Geeta Malhotra for R-3

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter for hearing on **08.03.2018.**

COURT MASTER